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दिल्ली विधिज्ञ परिषद  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : Gen/1407/SF/2022

Dated : 09.11.2022

Ref. No. :

Dated :

**NOTIFICATION**

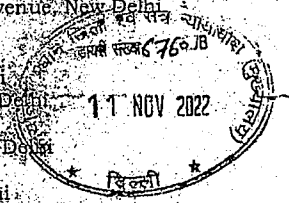
It is hereby notified for general information that pursuant to the Order dated 07.04.2022 passed by the Disciplinary Committee-III of Bar Council of Delhi, the Licence of Mr. Sanjay Kumar Singhal, (D/33/1993), R/o 1/6135, Dev nagar, Karol Bagh, New Delhi-110005 has been suspended from practice as an Advocate in or before any Court of Law for a period of 1 (One) year from date of order i.e. 07.04.2022 to 06.04.2023, on finding him guilty of misconduct under Section 26 (1) of the Advocates Act, 1961.

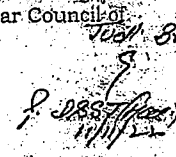
This has emanated from the Complaint No. 134/2016 titled Mr. Rajender Prasad Goyal Vs. Mr. Sanjay Kumar Singhal.

  
Col. Arun Sharma (Retd.)  
Secretary

**Copy forwarded for information to:-**

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi.
3. The Secretaries of All Bar Associations, Delhi.
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi.
6. The Registrar General, High Court of Delhi, New Delhi.
7. The Registrar General, All High Courts, in India.
8. The District & Session Judge, Tis Hazari Courts, Delhi.
9. The District Judges in all 9 Districts of Delhi.
10. The District Magistrates in all 9 Districts of Delhi.
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi.
12. Mr. Rajender Prasad Goyal S/o Late Mr. Durga Prasad Goyal R/o D-36, Indra Enclave, Nub Sarai, New Delhi-110068.
13. Mr. Sanjay Kumar Singhal R/o 1/6135, Dev Nagar, Karol Bagh, New Delhi-110005. (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)



  
P. D. Singh

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 23387701

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI**


No. 43921-4A031/Genl./Misc./Circulation/2022

Dated, Delhi the 16.11.22

Sub:- Notification regarding Suspension of Advocate from Practice.

Forwarded a copy of the Notification bearing Ref.No. Gen/1407/SF/2022 dated 09/11/2022 and this office bearing diary No. 6760/B dated 11/11/2022 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for Information.

  
(RAKESH PANDIT)  
Officer In-Charge, General Branch, Central  
Additional District & Sessions Judge,  
Tis Hazari Courts Delhi

Encl As above

